

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 106/12/2019 O.A./260/250/2018 J SHIT

-V/S-

BHARAT SANCHAL NIGAM LIMITED ITEM NO:83 FOR APPLICANTS(S) Adv. : Mr. C. P. Sahani

FOR RESPONDENTS(S) Adv.: Mr. M. R. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents.</p> <p>It is submitted by Ld. Counsel for the applicant that during pendency of the OA, respondents have issued corrected PPO based on instruction of Department of Pension and Pensioner's welfare vide OM dated 04.01.2019 regarding fixation of pension. Hence, he has filed a memo stating that he does not want to pursue the OA. Accordingly, the OA is treated as disposed of. Copy of this order to learned counsels for both the parties.</p> <p style="text-align: right;">(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>